- (b) the number of times this super fast express train was stopped by-chain pulling by miscreants during this period, year-wise;
- (c) whether any Member of Parliament made complaints ?>bout chain pulling frequently at Balarshah, Bhopal, Jhansi etc;
- (d) whether any instructions have been issued to the concerned staff to run this train in time:
- (e) whether Government propose post in to attach permanent police Superfast trains to protect passen gers of superfast trains from hooli not. the reasons therefor; gans, if and
- (f) what other steps are being proposed in this regard?

THE MINISTER OF STATE OP THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Kerala Express reached New Delhi late on 66 days in 1984, 79 days in 1985 and 56 days in 1986 (up to 31-10-1986).

- (b) This train was stopped on account of alarm chain pulling *on* 280 occasions in 1984, 290 occasions in 1985 and 200 occasions in 1986 (up to 31-10-1986).
 - (c) and (d) Yes, Sir.
- (e) No, Sir. Only G. Il. P. escorts are provided on certain trains.
- (f) In order to prevent unauthorised alarm chain pulling/hose pipe disconnection, etc. by miscreants, surprise checks/raids are organised from time to time by the Railways in co-ordination with Government Railway Police. The matter is also brought to the notice of Police Authorities and the State Government concerned for taking necessary measures as law and order is State subject.

Unani Dispensaries in Delhi

2153. SHRI S. S. AHLUWALIA:

SHRI SOHAN LAL DHUSIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

state:

- (a) the names of places for which the C. G. H. S. has sanctioned Unani Dispensaries/Units in Delhi/new Delhi during the last three years;
- Ob) the names of places where such Dispensaries/Units have been opened during the said period;
- (c) what are the reasons for not opening already sanctioned Unani Dispensaries/Units and by when these are likely to be opened; and
- (d) whether Parliament House Complex is also one of the places for which the Unani Unit had already been sanctioned but not *yet* opened; if so, the reasons therefor and by when the said sanctioned unit is like ly to be opened?

MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY (KUMARI WELFARE SAROJ (d) Two Untni units KHAPARDE): (a) to have been sanctioned for C. G. H. S. Delhi during the last three years, out of which one has been established in C. G. H. S. Dispensary Naraina Vihar. The other Unit will be established wherever suitable accommodation is available. It has not so far found possible to obtain any accommodation in the Parliament House Complex.